

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 60 /UHC/Admin.A/2016

Dated: April 08, 2016.

In exercise of the powers conferred by Rule 27(ii) of the Uttarakhand Higher Judicial Service Rules, 2004 and all other powers enabling in this behalf, the Hon'ble Court is pleased to grant the Supertime Scale of ₹ 70,290-1,540-76,450 to Sri Ramesh Chandra Khulbe, after completing 03 years of continuous service in the Selection Grade of H.J.S. Cadre, w.e.f. 01.12.2015.

By Order of the Court,

Sd/-
(D.P. Gairola)
Registrar General.

No. 1556 UHC/XIII-g-14/Admin.A

Dated: April 08, 2016.

Copy forwarded for information and necessary action to :-

1. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
3. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
7. Sri Ramesh Chandra Khulbe, Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
8. P.P.S. to Hon'ble the Chief Justice.
9. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
10. P.S. to Registrar General.
11. Senior Treasury Officer, Dehradun.
12. I/c N.I.C., High Court of Uttarakhand, Nainital.
13. Guard File/ Assistant concerned.


for Assistant Registrar
Admin. A